

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 6

C.P. (IB)/189(MB)2023 IA 3772/2023

CORAM:

SH. PRABHAT KUMAR
HON'BLE MEMBER (T)

JUSTICE SH. VIRENDRASINGH BISHT(Retd.)
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **24.08.2023**

NAME OF THE PARTIES: - **BANK OF MAHARASHTRA VS MR. OM RAMESH SAWANT**

Section 95 (1) of the IBC, 2016

ORDER

IA No. 3772/2023

The present application is filed by Resolution Professional under Section 99 of the Insolvency and Bankruptcy Code, 2016 to place on record report of Resolution Professional in the matter of Respondent Personal Guarantor.

Accordingly, Report is submitted. The same is taken on record.

Accordingly, **IA No. 3772/2023** is **allowed** and **disposed of**.

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
JUSTICE VIRENDRASINGH BISHT
Member (Judicial)

Sapna